

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3674/2017

Wednesday, this the 25th day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. M C Agarwal, aged 62 years
s/o late Mr. R B Agarwal
working as Head of the Eye Department
Deen Dayal Upadhyaya Hospital
Hari Nagar, New Delhi – 54

r/o 232, Pocket 1, Sector 4, Dwarka
New Delhi – 78

..Applicant

(Mr. Yogesh Sharma, Advocate)

Versus

1. Union of India through the Secretary
Ministry of Health & Family Welfare
Govt. of India, Nirman Bhawan, New Delhi
2. The Secretary
Ministry of Personnel, Public Grievances & Pension
Govt. of India, North Block, New Delhi
3. Govt. of NCT of Delhi through the Chief Secretary
Delhi Secretariat, IP Estate, New Delhi
4. The Medical Director
Govt. of NCT of Delhi
Deen Dayal Upadhyay Hospital
Hari Nagar, New Delhi – 64

..Respondents

(Mr. Vijay K Pandita, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Mr. Yogesh Sharma, learned counsel for applicant submits that after filing of this O.A., the respondents have passed two orders dated 18.10.2017 whereby the applicant has been transferred from DDU Hospital to RTRM Hospital as

Specialist (Ophthalmology) and order dated 23.10.2017 whereby he has been relieved from the DDU Hospital with direction to join RTRM Hospital with immediate effect. In view of this, the learned counsel seeks leave of the Tribunal to withdraw this O.A. with liberty to file a fresh comprehensive one to challenge above orders as well. Prayer allowed. Dismissed as withdrawn, with liberty prayed for.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

October 25, 2017
/sunil/